

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/01027/2017

Indore, this Tuesday, the 13th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Anuj Pratap Singh
S/o Late Shri Ram Raj Singh
Age 78 years, Retired I.F.S.
r/o 410, Amitesh Nagar
Scheme No.59
Indore 452014

-Applicant

(Applicant is present in person)

V e r s u s

1. Union of India,
Through Secretary
Ministry of Environment and Forest
Parayavaran Bhavan
C.G.O. Complex
Lodhi Road
New Delhi 110003

2. The Secretary
Union Public Service Commission
Dholpur House
Shahjehan Road
New Delhi 110069

3. State of Madhya Pradesh
Through Principal Secretary
Forest Department
Bhopal 462004

- Respondents

(By Advocate –Shri Kshitij Vyas proxy counsel for
Shri Deepak Rawal)

O R D E R (Oral)**By Uday Kumar Varma, AM:-**

Applicant is present in person.

2. Applicant seeks permission to withdraw this Misc. Application No.201/00927/2017 with liberty to file it with better particulars.

3. Permitted with aforesaid liberty.

(Ramesh Singh Thakur)
Judicial Member

(Uday Kumar Varma)
Administrative Member

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